

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

5. C.P. (IB)-65 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.06.2018**

NAME OF THE PARTIES: Pariman Enterprises Pvt. Ltd.

v/s.

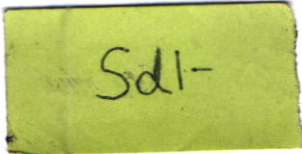
Atlantis Life Science Pvt. Ltd

SECTION OF THE COMPANIES ACT: U/s 9 of I&B Code 2016

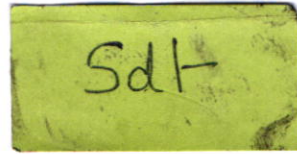
Order

The Counsel for the Applicant present and seeks time for
drafting Consent Terms. Time granted.

List this matter on 25.06.2018.



V. NALLASENAPATHY
Member (Technical)



BHASKARA PANTULA MOHAN
Member (Judicial)

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